

(92)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD  
---

D.A. 1632/93.

Dt. of Decision : 5-10-94.

M. Jangaiah

.. Applicant.

Vs

The Chief Personnel Officer,  
O/o the General Manager, SC Rly,  
Personnel Branch, Rail Nilayam,  
Hyderabad,

.. Respondent.

Counsel for the Applicant : Mr. S. Ranga Rao  
Counsel for the Respondent : Mr. N.R. Devaraj, Sr. Counsel.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI R. RANGA RAJAN : MEMBER (ADMN.)

..2

25/11/94

(93)

-2-

O.A. 1632/93.

Ot.of Decision : 5-10-94.


ORDER

¶ As per Hon'ble Shri A.V.Haridasan, Member (Judl.) ¶

After arguing the case for quite some time, the learned counsel for the Applicant sought permission to withdraw this application with liberty to either to take up the matter departmentally or to ~~of course~~ <sup>approach</sup> through the proper forum prescribed under the Industrial Disputes Act. Giving such liberty, the permission is granted and as withdrawn, the application is dismissed <sup>leaving</sup> the parties to bear their own costs. ✓

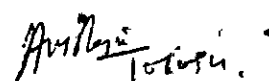


(R. RANGARAJAN )  
MEMBER (ADMN.)



(A.V. HARIIDASAN)  
MEMBER (JUDL.)

Dated : The 5th Oct. 1994.  
Dictated in Open Court.



DEPUTY REGISTRAR(J)

To

1. The Chief Personnel Officer,  
O/o the General Manager, South Central Railway,  
Personnel Branch, Railnilayam, Secenderabad.
2. One copy to Mr.M.Panduranga Rao, Advocate,CAT,Hyderabad.
3. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
4. One copy to Library,CAT,Hyderabad.
5. One spare copy.

YLKR.

2nd Page  
M. Nilay.

Typed by  
Checked by

Compared by  
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. A. V. HARIDASAN : MEMBER (J)

AND

*K. K. Gupta*  
THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

Dated: 5-10-94

~~ORDER~~/JUDGMENT.

M.A./R.P/C.P/No.

<sup>in</sup>  
O.A. NO. 1632/93

~~T.A. NO.~~

(~~W.P. NO.~~)

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with Directions.

Dismissed.

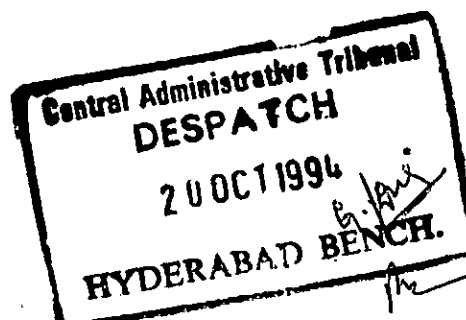
~~Dismissed as withdrawn.~~

~~Dismissed for Default.~~

~~Rejected/Ordered.~~

~~No order as to costs.~~

*NE SPARE COPY*



YMKR

*7/10/94*